

90
CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

07.04.2017

O.A./260/396/2016

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M.A./260/147/2017

-V/S-

M.A./260/157/2017

INCOME TAX

M.A./260/449/2016

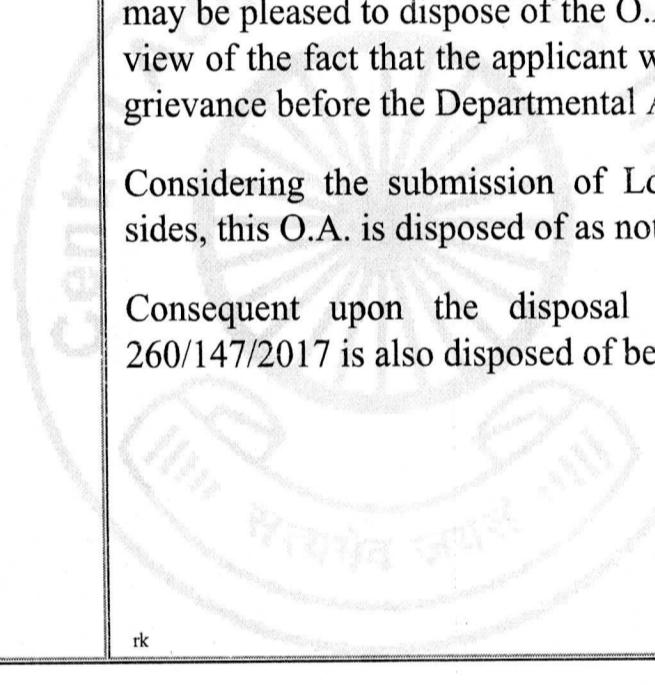
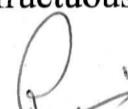
ITEM NO:20

FOR APPLICANTS(S) Adv. :

Mr. C.Panigrahi

FOR RESPONDENTS(S) Adv.:

Mr. A.C.Deo

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. C.Panigrahi, Ld. Counsel appearing for the applicant, and Mr. A.C.Deo, Ld. ACGSC appearing for the Respondents.</p> <p>Ld. Counsel for the applicant has filed M.A.No. 260/157/2017 where he has made a prayer that the Tribunal may be pleased to dispose of the O.A. as not being pressed in view of the fact that the applicant would prefer to pursue her grievance before the Departmental Authorities.</p> <p>Considering the submission of Ld. Counsels for both the sides, this O.A. is disposed of as not being pressed.</p> <p>Consequent upon the disposal of the O.A., M.A.No. 260/147/2017 is also disposed of being infructuous.</p> <p> rk</p> <p> (RAMESH CHANDRA MISRA) MEMBER (A)</p>